

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

STARRED QUESTION NO:229

ANSWERED ON:10.03.2000

F D I

RANEE NARAH;VILAS BABURAO MUTTEMWAR

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Union Government have decided to set up a Review Committee to liberalise the foreign direct investment (FDI) regime;
- (b) if so, to what extent this Committee will review the existing sectoral policies and sectoral equity caps;
- (c) the details of other aspects of liberalising the FDI; and
- (d) the time by which the Committee is likely to give its recommendations?

**Answer**

THE MINISTER OF COMMERCE AND INDUSTRY [SHRI MURASOLI MARAN]

(a) to (c) : Yes Sir, Government has constituted a Group of Ministers to review the sectoral policies, sectoral equity caps and decide necessary changes in the existing foreign direct investment (FDI) regime as also for future.

(d) : The said review by the above mentioned Group of Ministers is envisaged as a continuous process.